

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.06.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.51/BB/2018	For admission & for hearing on IA 125/18	Sec 7 of I&B Code	M/s Oriental Bank of Commerce	V B Ravishankar & V R Vinay Kumar Advocates	M/s Associate Decor Limited	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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i. ARUN SRI KUMAR
for KEYSTONE PARTNERS
9886720984

Respondent/
Corporate Debtor



ORDER

Heard Shri Arun Sri Kumar, learned Counsel for Petitioner;
At the request post the case on 31/07/2018.


MEMBER (T)


MEMBER (J)